

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/264(KB)2021
IA(I.B.C)/901(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

| | |
|------------------|--|
| IN THE MATTER OF | STATE BANK OF INDIA VS MONA JAGATRAMKA |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Uttiyo Mallick, Adv.] For the Financial Creditor

Mr. Moti Sagar Tiwari, Adv.] For the Respondent

ORDER

1. Ld. Counsel for the parties present.
2. A stay is still subsisting in this matter vide order in WPA 11410 of 2022, therefore, list this matter **on 19.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**